

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008/6961 /A.

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Mrs. Helen Dawngliani,
Registrar, Gauhati high Court,
Aizawl Bench, Aizawl

Dated Guwahati, st21 November, 2019.

Sub:- Casual leave.

Ref:- Your Note dated 18.11.2019.

Madam,

With reference to the above, I am directed to inform you that, the prayer of Smti. Lucy Lalrinthari, Judge, Special Court, ND&PS Act, Aizawl for 3 (three) days casual leave w.e.f. 20.11.2019 to 22.11.2019 along with station leave permission, has been granted.

Smti. Lalrinthari may be informed accordingly.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-21/2008/6962/A. dated 21.11.19

Copy to:

- ✓ 1. The Systems Analyst, Gauhati High Court.


21/11/19

JT. REGISTRAR (VIGILANCE)

